## **CENTRAL ELECTRICITY REGULATORY COMMISSION**

New Delhi

File No. L-1/268/2022/CERC

Date: 21<sup>st</sup> August, 2023

## Subject: Terms and Conditions of Tariff for the period commencing from 1st April, 2024 – Approach Paper thereof.

Vide notice of even no. dated 1.08.2023, the generating companies have been directed to submit the requisite information in a prescribed formats by 21.08.2023.

2. Representations have been received from some generating companies to extend the last date for submission of the requisite information.

3. Considering the difficulties faced by the stakeholders, the last date of submission of the information is extended up to 31.08.2023.

Sd/-(Harpreet Singh Pruthi) Secretary